

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:189
ANSWERED ON:05.12.2013
BAN ON VENDORS
Pakkirappa Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have proposed to ban vendors in trains;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether Railways have taken any step to protect the interests of vendors; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a): No, Madam.
- (b): Does not arise.
- (c) and (d): Proper identity cards with travelling authorities are issued to the authorized staff of catering/vending licensees to enable them to manage catering service on mobile and static units effectively.